

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category-1) – Transfers and Postings – Ordered.

ROC.No.1366 /2025 - C.1

Dt. 04-09-2025

NOTIFICATION No. 03/2025. C -1

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl.No.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
1.	Smt. G. Uma Rani , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Sangareddy (vice Sri A. Manthiya transferred).
2.	Sri A. Manthiya , Chief Administrative Officer Family Court-cum-IV Additional District & Sessions Court, Sangareddy.	Chief Administrative Officer, Principal District and Sessions Judge's Court, Kamareddy (vice Sri Laxmikanth transferred).
3.	Sri Laxmikanth , Chief Administrative Officer, Principal District and Sessions Judge's Court, Kamareddy.	Chief Administrative Officer, Family Court-Cum-III Additional District & Sessions Court, Nizamabad (post kept vacant).
4.	Smt. S. Padma , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, Principal District and Sessions Judge, Jangaon (vice Smt. A. Vanisree transferred).
5.	Smt. A. Vanisree , Chief Administrative Officer, Principal District and Sessions Judge, Jangaon.	Chief Administrative Officer, I Addl. Special Judge's Court for CBI Cases, Hyderabad (vice Sri C. Srinivas Reddy transferred).


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6.	Sri C. Srinivas Reddy , Chief Administrative Officer, I Addl. Special Judge's Court for CBI Cases, Hyderabad.	Chief Administrative Officer, Prl. Spl. Judge's Court for trial of CBI Cases, Hyderabad (post kept vacant).
7.	Sri M. Raghunandan , paper promote from the Unit of the Principal District and Sessions Judge, Adilabad.	Chief Administrative Officer, I Addl. District & Sessions Court, Mancherial (post kept vacant).
8.	Sri P. Venkateshwar Goud , paper promote from the Unit of the Principal District and Sessions Judge, Medchal Malkajgiri District.	Chief Administrative Officer, Court of Special Sessions Judge for Trail of Cases relating to Atrocities against women-Cum-X Additional Metropolitan Sessions Judge, Hyderabad (Sessions Judge Unit) (post kept vacant).
9.	Sri A. Ramkrishna Reddy , paper promote from the Unit of the Principal District and Sessions Judge, Mahabubnagar.	Chief Administrative Officer, VIII Addl. District & Sessions Court-cum-VIII Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant).
10.	Sri V. Venkateshwara Swamy , paper promote from the Unit of the Principal District and Sessions Judge, Jagtial.	Chief Administrative Officer, Family Court-cum-IV Additional District and Sessions Court, Karimnagar (post kept vacant).
11.	Sri Mohd. Hasham Ali , paper promote from the Unit of the Principal Special Judge for CBI Cases, Hyderabad.	Chief Administrative Officer, X Addl. District & Sessions Court-cum-X Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant).
12.	Sri V. Naveen Kumar Reddy , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, I Addl. District & Sessions Court, Bhongir (vice Sri B. Raghava Rao transferred).
13.	Sri B. Raghava Rao , Chief Administrative Officer, I Addl. District & Sessions Court, Bhongir.	Chief Administrative Officer, Court of X Addl. Chief Judge, City Civil Court, Hyderabad (vice Sri V. Prabhakar transferred).

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14	Sri V. Prabhakar , Chief Administrative Officer, Court of X Addl. Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, Court of Special Judge for trial and disposal of Commercial Disputes, Rangareddy District at L.B.Nagar (post kept vacant).
15	Sri P. Durga Prasad Goud , paper promote from the Unit of the Chief Judge, City Civil Court, Hyderabad.	Chief Administrative Officer, XV Additional District Court, Ibrahimpatnam, Ranga Reddy District (vice Sri V. Kondaiah transferred).
16	Sri V. Kondaiah , Chief Administrative Officer, XV Additional District Court, Ibrahimpatnam, Ranga Reddy District.	Chief Administrative Officer, Court of Special Judge for trial and disposal of Commercial Disputes, at Hyderabad, City Civil Court, Hyderabad (post kept vacant).
17.	Sri P. Ramchander Rao , paper promote from the Unit of the Principal District and Sessions Judge, Nizamabad.	Chief Administrative Officer, I Addl. District & Sessions Court, Kamareddy (vice Sri A. Yadagiri transferred).
18.	Sri A. Yadagiri , Chief Administrative Officer, I Addl. District & Sessions Court, Kamareddy.	Chief Administrative Officer, I Addl. District & Sessions Court, Medak (vice Smt. G. Sridevi transferred).
19	Smt. G. Sridevi , Chief Administrative Officer, I Addl. District & Sessions Court, Medak.	Chief Administrative Officer, Prl. District & Sessions Court, Medak (vice Smt. M. Naga Suseela transferred).
20	Smt. M. Nagasuseela , Chief Administrative Officer, Principal District & Sessions Court, Medak.	Chief Administrative Officer, Special Sessions Court for trial and disposal of POCSO Act cases, Ranga Reddy District at L.B.Nagar (post kept vacant).
21.	Sri Mohd. Abdul Azeem , Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women-cum-V Addl. District & Sessions Court, Khammam.	Chief Administrative Officer, Principal District & Sessions Court, Hanumakonda (post kept vacant).

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22.	Sri B. Ramesh , Chief Administrative Officer, Special Court of SPE and ACB Cases-Cum-III- Additional District and Sessions Judge, Warangal.	Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women-cum-V Addl. District & Sessions Court, Khammam (vice Sri Mohd. Abdul Azeem transferred).
23.	Sri N. Suryanarayana Murthy , Chief Administrative Officer, Principal District & Sessions Court, Siddipet.	Chief Administrative Officer, Principal District and Sessions Court, Rajanna Sricilla (vice Smt. P. Madhavi transferred).
24.	Smt. P. Madhavi , Chief Administrative Officer, Principal District and Sessions Court, Rajanna Sricilla.	Chief Administrative Officer, Principal District & Sessions Court, Siddipet (vice Sri N. Suryanarayana Murthy transferred).
25.	Sri M.D.N.V.K.V. Prasad , Chief Administrative Officer, Family Court-cum-III Additional District and Sessions Judge, Nalgonda.	Chief Administrative Officer, IX Addl. District & Sessions Court-cum IX Addl. Metropolitan Sessions Judge, R.R. District at L.B.Nagar (post kept vacant).
26.	Sri R. Dasharath , Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Adilabad.	Chief Administrative Officer, Prl. District Court, Adilabad (vice Sri Suryakanth transferred).
27.	Sri Suryakanth , Chief Administrative Officer, Prl. District Court, Adilabad.	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Adilabad (post kept vacant).

- i) All the Unit Heads are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- ii) All the Chief Administrative Officers and the Paper Promotees shall handover charge of their posts to the Senior Superintendent/ immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.

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The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to this Registry.

Note: Sri Laxmikanth, Sri A. Yadagiri, Smt. A. Vanisree, Sri Mohd. Abdul Azeem, Sri B. Ramesh, Sri V. Prabhakar, Sri B. Raghava Rao, Sri M.D.N.V.K.V. Prasad and Smt. M. Nagasuseela are not entitled to draw TA and DA etc., since they are transferred at their request.


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REGISTRAR (ADMN.)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Principal Special Judge for CBI Cases, Hyderabad.
4. The Sessions Judge, Hyderabad.
5. The Principal District and Sessions Judges, Adilabad, Medchal Malkajgiri, Mahabubnagar, Jagtial, Nizamabad, Kamareddy, Sangareddy, Hanumakonda, Siddipet, Jangaon, Khammam, Warangal, Rajanna Sircilla, Yadadri Bhuvanagiri, Nalgonda, Mancherial, Medak and Ranga Reddy District.
6. The Judge, Family Court-cum-IV Additional District & Sessions Court, Sangareddy.
7. The I Addl. District & Sessions Judge, Mancherial.
8. The Special Sessions Judge for Trail of Cases relating to Atrocities against women-Cum X Additional Metropolitan Sessions Judge, Hyderabad.
9. The VIII Addl. District & Sessions Judge-cum-VIII Addl. MSJ, R.R. District at L.B. Nagar.
10. The Judge, Family Court-cum-IV Additional District and Sessions Court, Karimnagar.
11. The X Addl. District & Sessions Judge-cum-X Addl. MSJ, R.R. District at L.B. Nagar.
12. The I Addl. District & Sessions Judge, Bhongir, Yadadri Bhuvanagiri District.

13. The XV Additional District Judge, Ibrahimpatnam, Ranga Reddy District.
14. The Judge, Family Court-Cum-III Additional District & Sessions Court, Nizamabad.
15. The I Addl. Special Judge for CBI Cases, Hyderabad.
16. The Special Sessions Judge for Trial of Cases relating to Atrocities against women-Cum X Additional Metropolitan Sessions Judge, Hyderabad.
17. The VIII Addl. District & Sessions Judge-cum-VIII Addl. MSJ, R.R. District at L.B. Nagar.
18. The Judge, Family Court-cum-IV Additional District and Sessions Court, Karimnagar.
19. The X Addl. Chief Judge, City Civil Court, Hyderabad.
20. The Special Judge for trial and disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.
21. The Special Judge for trial and disposal of Commercial Disputes, at Hyderabad, City Civil Court, Hyderabad.
22. The I Addl. District & Sessions Judge, Kamareddy.
23. The I Addl. District & Sessions Judge, Medak.
24. The Special Sessions Judge for trial and disposal of POCSO Act cases, Ranga Reddy District at L.B.Nagar.
25. The Special Judge for SPE and ACB Cases-Cum-III- Additional District and Sessions Judge, Warangal.
26. The Special Sessions Judge for trial of Atrocities against Women-cum-V Addl. District & Sessions Court, Khammam.
27. The Judge, Family Court-cum-III Additional District and Sessions Judge, Nalgonda.
28. The IX Addl. District & Sessions Judge-cum IX Addl. Metropolitan Sessions Judge, R.R. District at L.B.Nagar.
29. The Judge, Family Court-cum-III Additional District & Sessions Court, Adilabad.
30. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Adilabad.
31. The Pay and Accounts Officer, Hyderabad
32. The District Treasury Officers, Adilabad, Medchal Malkajgiri, Mahabubnagar, Jagtial, Nizamabad, Kamareddy, Sangareddy, Hanumakonda, Siddipet, Jangaon, Khammam, Warangal, Rajanna Sircilla, Yadadri Bhuvanagiri, Nalgonda, Mancheria, Medak and Ranga Reddy District.

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